## GOVERNMENT OF INDIA YOUTH AFFAIRS AND SPORTS LOK SABHA

UNSTARRED QUESTION NO:987 ANSWERED ON:04.03.2013 DOPE OFFENDERS Ponnam Shri Prabhakar

## Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the details of the Indian sports persons awarded punishments for use of drugs by the Anti-Doping Disciplinary panel;
- (b) if so, the details thereof during the last three years; and
- (c) the steps taken/being taken to create a clean and healthy environment for sports persons in the country?

## **Answer**

## MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI JITENDRA SINGH)

- (a) & (b) The number of Indian sportspersons found positive in dope testing in the last three years and up to December 2012 is 338. The details of sanctions imposed on 338 sportspersons by the Anti Doping Disciplinary Panel are as in Annexure.
- (c) The Government and National Anti Doping Agency are working towards "Dope Free" Sports in the country in conformity with stakeholders to rid sports of this menace and create a clean and healthy environment for sports in India. The National Anti Doping Agency is taking stringent measures against doping in sports by conducting dope tests during in-competition and out-of-competition on sportspersons. The Government has repeatedly announced zero tolerance for violators of the anti doping regulations. In this endeavor, NADA has conducted 9898 dope tests during the last three years on athletes. During the period from 2009-2012, NADA has conducted numerous workshops, educational and awareness programmes about the prohibited substances and methods in sports across the country for sports persons, young athletes, coaches and supporting staff. Across the year NADA has conducted outreach programs at various centres and over 8000 sports persons, including supporting staff attended such programs. The technical officials of NADA are regularly visiting Sports Authority of India (SAI) Regional Centres and other places (wherever training camps are held) and educating the athletes on doping in sports and harmful side effects of the dope substances by conducting lectures/seminars/workshops etc. on regular basis with the help of dope control hand books printed in English, Hindi, Tamil, Telugu, Malayalam and Punjabi. To achieve a better outreach and to reach the masses, NADA is coordinating with CBSE schools and School Games Federation of India both at National and Regional levels for programs regarding anti-doping measures through sport events organized by the Federations. Such school events will help improve the awareness levels of students directly as well as through the school coaches to cater to young athletes. Keeping special focus on rural sports centres, various Anti-Doping awareness Symposia and workshops have been conducted in the Sports Authority of India (SAI) Training Centres (STC) in rural areas. As a result of such concrete steps, effective action is been taken by Government to reduce the incidence of doping in sports with the objective of eliminating the doping menace from sports.